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Title : Motion regarding suspension of Rule 331G (Motion adopted ).

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to move :

"That Rule 331G of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the discussion and voting on the Demands for Grants (Railways) for 2006-2007 and the Demands for Grants of the Central Government (excluding Railways) for 2006-2007 be suspended."

MR. SPEAKER : The question is :

"That Rule 331G of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the discussion and voting on the Demands for Grants (Railways) for 2006-2007 and the Demands for Grants of the Central Government (excluding Railways) for 2006-2007 be suspended."

*The motion was adopted*[\[krr5\]](#).